

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2007/7874/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri N. Senabaya Deori,
District & Sessions Judge,
Majuli.

Dated Guwahati the 16th September, 2022.

Sub: **Civil vacation.**

Ref:- Your letter No. JJA(M)/1376/2022 Date 09.09.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for availing **the 2nd half of the Puja vacation from 12.10.2022 to 18.10.2022**, has been granted. Further, the Chief Judicial Magistrate, Majuli will remain in charge of the Court and office of the District and Sessions Judge, Majuli during your absence .

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-05/2007/7875-7876 /A, dated , 16-09-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)